

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 118**

**IA No. 5064,5066/ND/20 in IB-3190/ND/2019**

**IN THE MATTER OF:**

M/s Wishwa Mittar Bajaj & Sons	...	Applicant
Vs.		
Shipra Estate Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 05.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :Mr. Shreyas Mehrotra and Mr. Agnish Aditya, Advs.

For the Respondent :Ms. Manmilan Sidhu,Ms. Ria Chanda, Advs.

**ORDER**

Learned Counsel for the Corporate Debtor seeks and is granted last chance to comply the order dated 22.3.2021 within one week.

List on 18.08.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**